

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-217-2020**

Shambhu Pauto Pagi Kankonkar. Petitioner.

Versus

The State of Goa and others. Respondents.

Mr. A. Sardesai, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. Gitesh Shetye, Addl. Govt. Advocate for Respondents No.1 & 3.

Ms. Rosette Pereira, Advocate for Respondent No.2.

Mr. H. D. Naik, Advocate for Respondents No.5, 6 and 7.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 6th January, 2021.****P.C. :-**

At the request of Mr. Sardesai, the learned Counsel for the Petitioner, the matter is adjourned to 1st February, 2021 in order to enable the Petitioner to file an affidavit-in-rejoinder. A copy of the rejoinder to be furnished in advance to the learned Counsel appearing on behalf of the Respondents.

2. S.O. to 01/02/2021.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**